

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA NO.2857/2016

New Delhi this the 16th day of February, 2017

HON'BLE DR BRAHM AVTAR AGRAWAL, MEMBER (J)

Archana Yadav,
W/o late Shri Kailash Chandra Yadav,
35-A, Pocket-A, MIG Flat,
G.T. Enclave, New Delhi. ...Applicant

(By Advocate: Mr. S. Anand for Ms. Tanmaya Mehta)

VERSUS

1. Central Pension Accounting Office
(Government of India)
Trikoot-2, Bhikaji Cama Place,
New Delhi-110092.
2. Union of India
Through the Secretary,
Ministry of Personnel, Public
Grievances & Pensions,
5th Floor, Sardar Patel Bhavan,
New Delhi.
3. Delhi Police
Through Commissioner of Police,
Headquarters, ITO,
New Delhi.
4. Pay and Accounts Officer,
No.IV, DP-1, Tis Hazari,
Delhi. ...Respondents

(By Advocate: Mr. Amit Anand)

:ORDER (Oral):

Learned proxy counsel for the applicant as well as the applicant, present in Court, submit that the respondents have granted the reliefs claimed by her.

2. Accordingly, the OA is dismissed as having become infructuous.

**(DR BRAHM AVTAR AGRAWAL)
MEMBER (J)**

/JK/

